aged 49 Years, belonging to Bihar Legislative Assembly Secretaria as Assistant (Bihar Legislative Assembly) given herein below the day of the state Narayan Singh Kumar Singh T son/daughter/wife of Shri Ram aged 49 Years, belonging to Bihar Legislative Assembly Secretariat service and presently working as Assistant (Bihar Legislative Assembly) given herein below the details of the assets (immovable,

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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SI. No.	Description	Self	Spouse name (s) Surbhi Suman	Dependant-1 Aavya Singh (Daughter)	Dependant-2 Aarav Singh (Son)	Dependant-
(i)	Cash	15000/-	5000/-	Nil	Nil	
(ii)	Deposits in Banks. Financial Institutions And Non-Banking Financial Companies	S.B.I. Saving A/c Rs29000/- S.B.I. Saving A/c Rs5000/-	S.B.I. Saving A/c Rs3000/-	Nil	Nil	
(iii)	Bonds, Debentures and shares in Companies	Share Rs-10000/- in Coperative Bank. Patna Deposite Rs- 11000/-	Nil	Nil	Nil	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Lic Policies- 1. Premium-3639/- Half Yearly 2. Premium-3639/- Half Yearly	Nil	Nil	Nil	
(v)	Motor Vehicles (details of make, etc.)	Moror Car- Ford eco sport No-BR01EU-5499 Motorcycle- Yamaha No- BR01DX2833	Nil	Nil	Nil	
(vi)	Jewellery (give details of weight and value)	Gold-60 gram	Gold-200 gram Silver-100 gram	Gold-30 gram Silver-100 gram	Gold-20 gram Silver-20 gram	
(vii)	Other assets, such as values of claims / interests	her assets, h as values Home applainces- claims / Rs100000/-		Nil	Nil	

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B

Details of Immovable assets
[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No	Description	Self	Spouse name (s)	Dependan-1 Aavya	Dependant-	Dependat-3
			Surbhi Suman	Singh (Daughter)	Aarav Singh (Son)	
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	7 Acre 71 Decimal Ancestral Assets	4 Acre 55 Decimal Ancestral Assets	Nil	Nil	A second
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Ancestral Assets	Nil	Nil	Nil	
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Ancestral Assets	Nil	Nil	Nil	A B Constitution
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Ancestral Assets	Nil	Nil	Nil	Nocasta Nocasta Alasis
(v)	Other (such as interest in property)	Ancestral Assets	Nil	Nil	Nil	

I give herein below the details of my liabilities / over dues to public financial (2) institutions and government dues:[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 15.02.2021
(a)	(i) Loans from Banks	Car Loan From B.O.I Anishabad, Patna. Rs-11 Lac Only	1029754/-
	(ii) Loans from financial institutions	Nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	vencija o dokranci vencijav
	(b) dues to departments dealing with supply of water	Nil	
	(c) dues to departments dealing with supply of electricity	Nil	

	(d) dues to departments dealing with telephones	Nil	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	
	(f) Other dues, if any	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Amount-42571/-(2019-20) Pan NODDPPS7550N	The state of the s
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	
	(iii) Sales Tax [ Only in case of proprietary business]	Nil	
	(iv) Property Tax	Nil	

C Personal Detail		Repsendi Detail
GPF/CPF/PRAN No.	:-	PTS/BLA-1276
Gender	:-	M (M/F)
Date of Birth	; <del>-</del>	1 6 1 1 9 7 1 (DD/MM/YYYY)
Class/Group	i <del>-</del>	B (A/B/C)
Cadre	<u>:</u>	Administrative Cadre
		(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District	-	Katihar

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: San Tay Kumer Singh.

Name of Employee: SANJAY KUMAR SINGH - I

Place: PATNA Designation: ASSISTANT

Date: 15.02.2021 Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.